

VIRTUAL HEARING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 11.12.2020

<u>S.No.</u>	<u>Case Type</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>				
1	EX	335/18	URMILA DEVI	Vs. A.K YADAV
2	EX	336/18	URMILA DEVI	Vs. A K YADAV
3	EX	1035/18	JOY AGGUSTIN BENJAMIN	Vs. BRIJESH MITTAL
4	Misc DJ	78/20	KAMIL @ KAMMU	Vs. CHANDAN KUMAR DAS AND ORS
5	Misc DJ	133/20	CHANDAN MAHTO	Vs. SHANU @ SONU AND ORS
6	EX	841/19	UNITED INDIA INSURANCE CO. LTD.	Vs. MOHD. AKRAM
7.	Misc. DJ		ICICI LOMBARD GEN. INS.	Vs. PRATEEK KUMAR
<u>DAR cases</u>				
1	M CrI	179/2019	VIKAS	Vs. UNTRACE 72 /2018 (Pahar Ganj)
2	M CrI	245/2019	SURENDER PAL KHANNA	Vs. UNKNOWN 351 /2019 (Pahar Ganj)
3	M CrI	41/2020	SURAJ	Vs. UNTRACE 247 /2019 (Darya Ganj)